NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No157/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

NAME OF THE PARTIES: One Time Leafin Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 55(3) of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

ORDER CP No.157/55(3)/NCLT/MB/MAH/2017

None present. List this matter on 26.2.2018.

Sd/- -

V. NALLASENAPATHY Member (Technical)

s Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial) 40